

[Translation]

Welfare Schemes in Uttar Pradesh

3458. DR. BALIRAM : Will the Minister of WELFARE be pleased to state:

(a) whether some welfare schemes of Uttar Pradesh are pending with the Union Government for approval/clearance;

(b) if so, the schematic details thereof, as on date and the date since when these schemes are pending;

(c) the reasons for delay in their clearance;

(d) the estimated cost likely to be incurred thereon; and

(e) the time by which these schemes are likely to be given approval?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) to (e). Yes, Sir, there are some proposals pending in different Divisions of this Ministry and are at various stages of consideration. Some of them require clarifications from the Government of Uttar Pradesh before final approval.

[English]

Delicensing of Sugar Industry

3459. SHRI TARIQ ANWAR :
SHRI NAWAL KISHORE RAI :
SHRIMATI SUSHMA SWARAJ :

Will the Minister of FOOD be pleased to state:

(a) whether the Government have decided to decontrol sugar;

(b) if so, the reasons therefor;

(c) its impact on sugarcane production, its availability to mills, crushing by sugar mills, payment of full prices to the sugarcane producers at the time of purchase, sale of sugar at fair prices etc.;

(d) whether there is also a proposal for decanalisation of the sugar industry;

(e) if so, whether the prices of sugar are likely to go up; and

(f) if so, the details thereof?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC

DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) No, Sir. The policy of partial control of sugar, is continuing at present.

(b) and (c). Do not arise.

(d) The proposal for decanalisation of sugar exports is under examination.

(e) and (f). In view of the surplus availability of sugar, an upward spurt in sugar prices is unlikely.

Channel for Adults

3460. KUMARI FRIDA TOPNO : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Doordarshan is going to start a channel earmarked for adults;

(b) if so, the details thereof and features of the programmes proposed to be telecast on the channel;

(c) whether these programmes are likely to be subjected to precensorship; and

(d) if so, the details thereof and its effect on children?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) No, Sir.

(b) to (d). Do not arise.

Mobile Telephone Facilities in Andhra Pradesh

3461. DR. M. JAGANNATH :
SHRI SYDAIAH KOTA :

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government propose to provide mobile phone service in the various cities of Andhra Pradesh and particularly in Hyderabad;

(b) if so, the details thereof and by when;

(c) whether basic infrastructures have been installed for the purpose;

(d) if so, the details thereof; and

(e) the likely cost of a cellular phone connections and the cost of a call per minute?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) and (b). Yes, Sir. The Govt. has